# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### O.A.No. 390/95

Friday this the 17th day of March, 1995.

#### CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. S.P.BISWAS, ADMINISTRATIVE MEMBER

K.A.Varghese, S/o Anthony,
Labourer, Govt. of India Press,
Koratty. ... Applicant

(By Advocate Mr. Babu Karukapadath)

٧s.

- Director of Printing, Ministry of Urban Development, Govt. of India, B.Wing, Nirman Bhavan, New Delhi-11.
- The Manager, Govt. of India Press, Koratty.
- 3. K.I.Antony, Bindery Assistant
  Govt. of India Press, Koratty.

4. M.R. Bhaskaran	-do-	
5. K.D.Jose	-do-	•
6. C.K.Urmila	-do-	
7. K.J. Valsa	-do-	
8. P.M.Francis	-do-	
9. N.V. Leelamani	-do-	
10.V.K.Subramanyan	-do-	
11.K.J.Thomas	-do-	
12.V.V.Varghese	-do-	
13.A.M.Abdul Aziz	-do-	
14.K.N.Sivasankaran	-do-	
15.P.K.Gopinathan 16.P.A.Shahul Hameed	-do- -do-	
17.V.K.Vijayan Asst. Med	chānic.	
18.K.Davy, Offset Machi	ine Attendant -	do-
19. <sup>B</sup> enchamin Varghese	-do-	
20.0.A.Balan	d <b>o-</b>	Respondents
(By Advocate Mr.S. Radhakrishnan, ACGSC for R1&2)		

#### ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled to be promoted as "Offset Machine Attendant or Assistant Mechanic or Bindary Assistant". He submits that appointments continue to be made in violation of the Rules. We find that applicant has made A2 representation before second respondent voicing his grievances. Second respondent does not appear to have answered it in seventeen months. Public functionaries will do well to realise that representations made before them are intended to be disposed of and not kept in cold storage.

- Applicant may make a fresh representation 2. and forward it by registered post to second respondent. Second respondent shall pass a reasoned order thereon within six weeks of the date of receipt of the representation and communicate the order to applicant.
- Application is disposed of with the aforesaid 3. directions. No costs.

Dated the 17th day of March, 1995.

S.P. BISWAS

ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

## List of Annexures

Annexure A 2:
A true copy of representation submitted by the applicant to the 2nd respondent dated 25-9-93.